

tember 30, 1981 the Government has, on different occasions, both verbally and in writing asked the Pakistan Government to return the apprehended hijackers.

(b) President Zia has given an assurance that the hijackers would be returned to India after interrogations were over. However, this assurance is yet to be implemented.

(c) and (d) It was taken up again during Foreign Secretary's visit to Pakistan in August, 1982. Government are pursuing the matter with the Government of Pakistan.

Scholarships to Scheduled Castes/Scheduled Tribes Students

3010. SHRI ANANTHA RAMULU MALLU: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that Government have recently decided to give more benefits to the students of Scheduled Castes and Scheduled Tribes during the current financial year.

(b) if so, the details regarding the amount sanctioned for this purpose; and

(c) the number of students belonging to Scheduled Castes and Scheduled Tribes who will be benefited with these scholarships?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (c) A statement indicating further benefits given to the Scheduled Castes and Scheduled Tribes students under the scholarship schemes operated by the Ministry of Education and Culture and Ministry of Home Affairs is laid on the Table of the House. [Placed in Library. See No. 5554/72].

रेलवे सुरक्षा बल के कम्पनी कमान्डर की पदोन्नति तथा स्थानान्तरण

3011. श्री बंधा राध शास्त्री :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अतिरिक्त सुरक्षा निदेशक, रेलवे बोर्ड को पत्र क्रमांक 78 सं. (ई)/130/5 दिनांक 5 फरवरी, 1979 द्वारा सूचित किया गया था कि रेलवे सुरक्षा बल उत्तर रेलवे कांडर के कम्पनी कमान्डर की रेलवे सुरक्षा विशेष बल में पदोन्नति नहीं कि जा सकती ;

(ख) यदि हां, तो क्या उत्तर रेलवे के कुछ कमियों का रेलवे सुरक्षा विशेष बल में सहायक कमान्डरों के रूप में स्थानान्तरण किया गया है ; और

(ग) यदि हां, तो इसके क्या कारण हैं कि 5 फरवरी, 1979 के आदेशों का पालन नहीं किया गया और इसके क्या कारण हैं कि रेलवे सुरक्षा बल के कमियों का 1979 में पदोन्नति पर रेलवे सुरक्षा विशेष बल में स्थानान्तरण नहीं किया गया, जब वे कर्मचारी रेलवे सुरक्षा विशेष बल में जाने के इच्छुक थे ?

रेल मंत्रालय में तथा संबन्धी कार्य विभाग में उप मंत्री (श्री मल्लिकार्जुन) :

(क) 5-2-79 का उत्तर रेलवे की स्थिति स्पष्ट कर दी गयी थी कि उत्तर रेलवे संवर्ग के विशिष्ट अधिकारी को केवल उसी रेलवे पर पदोन्नत किया जा सकता है। निरीक्षक को रेलवे सुरक्षा बल में, जिसका अपना निजी संवर्ग और पैनल है, पदोन्नत नहीं किया जा सका।

(ख) जी हां, सहायक सुरक्षा अधिकारियों/सहायक कमाण्डरों को सरकारी हित में रेलवे सुरक्षा विशेष बल में तथा विलम्बतः स्थानान्तरित किया गया है।

(ग) उपर्युक्त संदर्भित 5-2-79 का स्पष्टोकारण निरीक्षकों पर लागू होता है। एक वार एक निरीक्षक को अपनी रेलवे में सहायक सुरक्षा अधिकारी/सहायक कमांडेंट के रूप में पदोन्नत किये जाने पर उसे एक रेलवे से दूसरी रेलवे में अथवा रेलवे सुरक्षा विशेष बल से क्षेत्रीय रेलों पर तथा विलोमतः स्थानान्तरित करने का आदेश सरकारी हित में दिया जा सकता है।

Theft of Railway Goods in Shikohabad, Northern Railway

*3012. SHRI DAYA RAM SHAKYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that some time ago the Shikohabad Civil Police had received large quantity of stolen railway goods in Shikohabad (Northern Railway);

(b) whether it is a fact that the theft at Shikohabad was committed with the connivance of G.R.P. and R.P.F. official;

(c) if not, why could it not be prevented by R.P.F. and the reasons for its inability to work out the theft cases;

(d) whether involvement of some of the senior officers have come to light and a diary recovered which contained details of distribution of money among the officers connected with theft; and

(e) the details of the immediate action taken?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) In the month of July, 1982, Civil Police, Shikohabad recovered some pig iron, G.I. Pipes and Drums containing diesel oil etc. suspected to be stolen from railway and a country made pistol;

(b) and (c) Connivance, if any, of G.R.P./R.P.F. will be determined on the completion of the investigation of the cases registered by the Police;

(d) and (e) During the course of investigation, Police recovered note books containing some entries relating to money transactions. From these entries, it appears that some Government employees, mentioned by rank, were involved in such transactions. The concerned police authorities have been requested to investigate the cases thoroughly and identify the officers involved in the transactions. Necessary action would be taken in the light of the result of Police investigation. Meanwhile, the R.P.F. staff posted at Shikohabad and the OC/RPF/Etawah having jurisdiction over Shikohabad have already been transferred.

शिकोहाबाद (उत्तर रेलवे) में रेलवे सामान की चोरी

3012. श्री दया राम शाक्य : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि कुछ समय पूर्व शिकोहाबाद सिविल पुलिस ने शिकोहाबाद (उत्तर रेलवे) से चुराया गया सामान भारी मात्रा में बरामद किया था ;

(ख) क्या यह सच है कि शिकोहाबाद में केन्द्रीय आरक्षी बल और रेलवे पुलिस बल की साठ-गांठ से चोरी की गई थी ;

(ग) यदि नहीं, तो रेलवे पुलिस बल द्वारा इसे क्यों नहीं रोका जा सका और चोरी के मामलों का पता लगाने में इसकी असफलता के क्या कारण हैं ;

(घ) क्या इनमें कुछ बरिष्ट अधिकारियों के शामिल होने की बात सामने आयी है और एक डायरी मिली है जिसमें चोरी से सम्बद्ध अधिकारियों के बीच धन के बंटवारे का ब्योरा है ; और

(ङ) तत्काल की गई कार्यवाही का ब्योरा क्या है ?